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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

(3)

+ ITA 184/2024 & CM APPL. 15912/2024

NADEEM MIRZA

.....Appellant

Through: Mr. Wahaj Ahmad Khan and Mr.  
Monis Khan, Advocates.

versus

JOINT COMMISSINER OF INCOME TAX - RANGE-48

.....Respondent

Through: Mr. Shlok Chandra, Sr. Standing  
Counsel alongwith Ms. Naincy Jain,  
Jr. Standing Counsel and Ms.  
Madhavi Shukla Shukla, Jr. Standing  
Counsel for respondent.

(4)

+ ITA 186/2024 & CM APPL. 16143/2024

AMEEN MIRZA

.....Appellant

Through: Mr. Wahaj Ahmad Khan and Mr.  
Monis Khan, Advocates.

versus

JOINT COMMISSINER OF INCOME TAX - RANGE-48

.....Respondent

Through: Mr. Shlok Chandra, Sr. Standing  
Counsel alongwith Ms. Naincy Jain,  
Jr. Standing Counsel and Ms.  
Madhavi Shukla Shukla, Jr. Standing  
Counsel for respondent.

**CORAM:**

**HON'BLE THE ACTING CHIEF JUSTICE**

**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**



**ORDER**  
**10.12.2024**

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1. Arguments were partly heard.
2. List before the concerned Bench on 07.02.2025.

**ACTING CHIEF JUSTICE**

**TUSHAR RAO GEDELA, J**

**DECEMBER 10, 2024**

*kct*

*Click here to check corrigendum, if any*